THE MINISTER OF INFORMATION AND BROADCASTING (SHRIPR1YARANJAN DASMUNSI): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of Notification of the Ministry of Information and Broadcasting, G.S.R. 187 (E), dated the 18th March, 2008 publishing the Indian Broadcasting (Engineers) Service (Amendment) Rules, 2008 under section 309 of the Constitution. [Placed in Library. See No. L.T. 8559/08].
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (a) Annual Report and Accounts of the National Film Development Corporation (NFDC), Mumbai, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8558/08],
- III. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of the Children Film Society, India (CFSI), Mumbai, for the year 2005-06, together with Auditors Report on Accounts. [Placed in Library. See No. L.T. 8556/08].
  - (b) Annual Report and Accounts of the Children Film Society, India (CFSI), Mumbai, for the year 2006-07, together with Auditors Report on Accounts.
  - (c) Review by the Government on the working of the Society mentioned at (a) and (b) above.
  - (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No. L.T. 8557/08].
    - I. Notification of the Ministry of Labour and Employment
    - II. Report and Accounts (2006-97) of V.V.Giri National Labour Institute, NOIDA and related papers

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Labour and Employment Notification S.O. 152 (E) dated the 28th January, 2008, regarding enforcement of the Apprentices (Amendment) Act, 2007 (36 of 2007) under the Apprentices Act, 1961 and amendments in The Apprentices Act, 1961, under sub-section (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT 8669/08]
- II. A copy each (in English and Hindi) of the following papers:-
  - (i) (a) Annual Report and Accounts of the V.V. Giri National Labour Institute, NOIDA, for the year 2006-07, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above. [Placed in Library. See N6. LT 8550/08]
- (ii) Recommendation No. 198 concerning the employment relationship, adopted by the International Labour Conference (ILC) at its 95th Session at Geneva on the 15th June, 2006. [Placed in Library. See No. LT 8549/08]
- L Notification of Ministry of Commerce and Industry (Department of Industrial Policy and Promotion)
- IL Report (2006-07) of the office of the Controller General of Patents, Designs and Trade Marks, Mumbai and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR) Sir, I layon the Table:-

- I. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification S.O.\40(E) dated the 8th January, 2008, publishing the Newsprint Control Order, 2008, under sub-section (2-H) of section 29(B) of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT 8563/08]
- II. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report of the Office of the Controller General of Patents, Designs and Trade Marks (CGPDTM), Mumbai for the year 2006-07.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. SeeNo. LT 8564/08]

## Memorandum of Understanding (2008-09) between Ministry of Commerce and Industry, Department of Commerce and PEC Ltd.

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Commerce and Industry, Department of Commerce) and the PEC Limited, for the year 2008-09. [Placed in Library. See No. LT 8567/08]

## REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI-MAHENDRA MOHAN (Uttar Pradesh): Sir, I present the Hundred and Seventy-Fourth Report (in English and Hindi) of the Committee on Subordinate Legislation on certain Rules/Regulations examined by the Committee.

## REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

श्री जनार्दन द्विवेदी (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय मैं युवक कार्यक्रम और खेल मंत्रालय की अनुदान मांगो 2008-09 के संबंध में विभाग संबंधित मानव संसाधन विकास संबंधी संसदीय स्थायी समिति का दो सौ आठवां प्रतिवेदन (अंग्रेजी तथा हिन्दी में ) प्रस्तुत करता हूं।